

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 9560/2022

(Arising out of impugned final judgment and order dated 11-05-2022 in A482 No. 28945/2021 passed by the High Court of Judicature at Allahabad)

ATHER PARVEZ

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 30-01-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Petitioner(s) Mr. Varinder Kumar Sharma, AOR
Dr. Vijay Kumar Shukla, Adv.
Mrs. Nupur Shukla, Adv.
Mr. Anirudh Gulati, Adv.

For Respondent(s) Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.

Ms. Ruchira Goel, AOR

Mr. Neeraj Sharma, Adv.
Mrs. Priyanka Dixit, Adv.
Mr. Prahil Sharma, Adv.
Mr. Piyush Dwivedi, AOR
Mr. Jatinder Bir Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 27.02.2023.

In the meantime, learned counsel for the respondents may
file counter affidavit.

(NEETA SAPRA)
COURT MASTER (SH)

(BEENA JOLLY)
COURT MASTER (NSH)

